

O.A.No.455/2011

Dated:-14.11.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)  
Hon'ble Sri. S.P. Singh, Member (A)

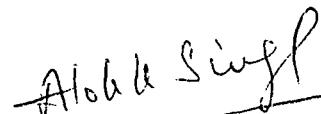
For Applicant:-Sri Praveen Kumar.

For Respondents:- Sri S. Verma.

Heard. On the last occasion Sri S. Verma, learned counsel for respondents had told that the matter has become infructuous because the applicant has already been appeared in the examination in question, which is going to be held in 30.11.2011. Sri Amit Verma holding brief for Sri A. Moin, learned counsel for applicant fairly concedes on this point.

Accordingly, in view of the above, the O.A. is finally disposed of having become infructuous in the light of order dated 08.11.2011 (copy taken today on record). No order as to costs.

  
Member (A)

  
Member (J)

Amit/-

O.R.  
copy of order  
dt. 8.11.2011  
only one copy  
filed same  
is available  
in O.A. 451/11

14-11-11

O.R.  
copy of order  
dictated 14-11-11  
On record  
16-11-11